

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 802 of 2020

IN THE MATTER OF:

Hasan Shafiq

...Appellant.

Versus

CT – Technologies Aps & Anr.

...Respondents.

Present:

For Appellant: Mr. Mohit Mudgal, Mr. Mehul Gupta, Advocates.

**For Respondent: Mr. Jagdish Kumar and Mrinali Prasad, IRP-R-2
Mr. Wamika Trehan, Mr. Karan Gupta,
Mr. Arvind Kumar Ray, Advocates for R-1.**

ORDER
(Virtual Mode)

31.03.2021 It is stated that pleadings are complete.

List the Appeal 'For Admission (After Notice)' Hearing on **27th April, 2021.**

Interim Order to continue till next date.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)